

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 275

TO BE ANSWERED ON FEBRUARY 03, 2022

CONSTRUCTION OF DISASTER RESISTANT BUILDINGS

NO. 275. SHRI PINAKI MISRA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has pursued with the concerned authorities for following the Vulnerability Atlas and if so, the details of the steps taken by the concerned authorities in this regard and if not, the reasons therefor;**
- (b) the details of the steps taken by the Government in publicising Vulnerability Atlas and creating awareness among the authorities and citizens about constructing disaster resistant building for disaster mitigation;**
- (c) whether the Government has any proposal to introduce mandatory legislation on building disaster-resistant buildings including specific provisions for construction in earthquake, cyclone, flood and other natural disaster-prone areas and if so, the details thereof;**
- (d) whether the Government conducts workshops, issues guidelines for the disaster-prone States to address building issues of respective States in accordance with their demands and conditions; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

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ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) Vulnerability Atlas of India, 2019 brought out by Building Materials & Technology Promotion Council (BMTPC), an autonomous body under the aegis of the Ministry of Housing & Urban Affairs (MoHUA), has collated the existing hazard scenario for the entire country. It presents digitized district-wise Hazard Maps with respect to earthquakes, winds and floods for identification of vulnerable areas. MoHUA has requested States/UTs, other Ministries and organizations to incorporate provisions of Vulnerability Atlas of India in the tender documents, quality control and assurance plans, so that disaster mitigation measures are adequately addressed.**
- (b) In addition, an online edition of the Vulnerability Atlas has been launched for wider dissemination and an e-Course on Vulnerability Atlas of India has been launched in collaboration with School of Planning & Architecture (SPA), New Delhi. Further, propagation and adoption of disaster resistant construction practices is being promoted through Technology Sub-Mission under Pradhan Mantri Awas Yojana (Urban).**
- (c) Housing being State subject, formulation and implementation of building bye-laws is responsibility of States/UTs. However, for guidance of States/UTs, Ministry of Housing and Urban Affairs has issued Model Building Bye- Laws, 2016 which has a Chapter on Structural safety.**

(d) & (e) BMTPC has been organizing thematic workshops, webinars and sessions on Vulnerability Atlas of India, disaster resistant design & construction practices for officials of State/UTs governments and other stakeholders dealing with housing and infrastructure. Further, Bureau of Indian Standards has formulated a number of Indian Standards relating to safety against earthquakes, landslides and cyclones. The National Building Code of India 2016 (NBC 2016) has provisions relating to design and construction of disaster resistant buildings, which are disseminated from time to time through workshops and webinars.
